

C.A.No. 10912 OF 1996

ITEM No.3

Court No. 2

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA No 3 In Civil Appeal No.10912/1996

NIRANJAN PRASAD SINHA & ANR

Appellant (s)

VERSUS

U O I & ORS

Respondent (s)

( With Appln(s). for directions )  
( With Office Report )

Date : 26/08/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.B. PATTANAIAK  
HON'BLE MRS. JUSTICE RUMA PAL

For Appellant (s) Mr. Sujit K. Singh, Adv. for  
Mr. S.B. Upadhyay, Adv.

For Respondent (s) Dr. Sumant Bhardwaj, Sunil Goyal and  
Ms. M.R. Bhardwaj, Adv.  
Mr. Arvind Kumar Sharma, Adv.  
Mr. D.S. Mahra, Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J

.SP2

Issue Notice.

.SP1

(Y.P.Dhamija)  
Court Master

(Suneet Bala Sharma)  
Assistant Registrar